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Title: Need to implement Pradhan Mantri Fasal Bima Yojana in proper and expeditious manner-laid.

SHRI TALARI RANGAIAH (ANANTAPUR) : In regard to PM FASAL BIMA YOJANA, I am submitting the following points:-

- (1) The implementation of PM Fasal Bima Yojana at field level is not at all good.
- (2) The Union Government promised the farmers a simple and affordable crop insurance scheme to ensure comprehensive risk for crops against all non-preventable natural risks from pre-sowing to post-harvest and provide claim amounts and timely settlement of claims.
- (3) No farmer is getting complete compensation. Farmer is not at all benefitted. Government is not also benefiting, only insurance companies are benefiting through this PM Fasal Bima Yojana.
- (4) Settlement of claims are very very slow. Some of reasons for this are :-
 - (i) Delayed transmission of yield data
 - (ii) Late release of state shares
 - (iii) Non-agreement on yield related issues.
 - (iv) Non-submission of account details and NEFT related issues

- (5) Crop cutting experiments are crucial more so because the Private insurance companies do not have proper mechanism and man power to deal with damaging crops.

I request the Government of India to implement the Pradhan Mantri Fasal Bima Yojana properly and speedily.